

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00013/2019

DATED THIS THE 18TH DAY OF SEPTEMBER 2019

HON'BLE SHRI CV.SANKAR MEMBER (A)

R.Singaravelu
S/o Sri.R.Rajendran
Aged 30 years
Track Maintainer Grade IV
O/o Senior Section Engineer(P.Way)
South Western Railway,
Kuppam, R/o #4-35,
Vepur village-517425
Kuppam Mandal,
Chittoor District
....Applicant

(By Shri K.Shivakumar..... Advocate)

Vs.

1. Union of India
Rep. by General Manager
South Western Railway,
Hubli -580020

2. Senior Divisional Personnel Officer,
South Western Railway,
Bangalore-560023 ...Respondents

(By Shri N.Amaresh, Sr.Panel Counsel)

ORDER (ORAL)SHRI CV.SANKAR : MEMBER (A)

1. Heard. Shri K.Shivakumar, learned counsel for the applicant has furnished rejoinder wherein he has mentioned certain crucial points relating to his eligibility for getting certain additional marks with respect to some marks mentioned in para 9 of his rejoinder and he has also stated that the applicant would be eligible Under Record of Service for one mark for additional qualification of Dip. in Railway Engineering. If this one mark is added, the total marks of the applicant works out to 61.25 which is more than some of the selected candidates. He also would state that within 4 months from the date of this panel these respondents decided to fill up additional posts and certain unreserved seats. Therefore, considering all these, we deem it appropriate to direct the respondents to take note of these additional points for which the applicant will file a detailed representation with detailed additional points as stated in the rejoinder. We direct the respondents to consider this representation in detail and pass an appropriate order based on the merit within a period of 3 months from the date of issue of this order.

3. OA is disposed off with the above orders. No order as to costs.

(CV.SANKAR)
MEMBER (A)

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Annexures referred to by the Applicants in OA No.13/2019

Annexure-A1: Copy of the notification dated 06.11.17
Annexure-A2: Copy of eligibility list dated 12.03.2018
Annexure-A3: Copy of communication dated 17.04.18
Annexure-A4: Copy of Circular dated 24.02.2011
Annexure-A5:Copy of Memorandum dated 13.07.18
Annexure-A6: Copy of RTI reply dated 30.8.18 & 24.10.18
Annexure-A7: Copy of I memorandum dated 25.10.2018
Annexure-A8 :Copy of Representation dated 29.10.18
Annexure-A9: Copy of RTI Application dated 29.10.18

Annexures referred in reply

Annexure-A10:Reply to RTI dated 04.12.2018

Annexures referred in rejoinder

Annexure-A10:Reply dated 13.12.2018 to RTI application
Annexure-A11:Railway Board order dated 17.9.1999
Annexure-A12:Railway Board order dated 23.8.2014
Annexure-A13:Copy of the answer sheet
Annexure-A14:Copy of PCE's Circular dated 31.01.2018
Annexure-A15:Statement of Marks secured by 13 employees

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